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* IN THE HIGH COURT OF DELHI AT NEW DELHI
+ CS(OS) 262/2019
TAJUNISSA & ANR.

.....Plaintiff

Through: None

versus

MR. VISHAL SHARMA & ORS.

.....Defendant

Through: Mr. Nishant Srivastav, Adv.
for Kotak Mahindra Bank
Ltd.

CORAM:
JOINT REGISTRAR (JUDICIAL) SH. DEVENDER
KUMAR GARG (DHJS)

ORDER

% **25.02.2025**

Proceedings are being conducted through hybrid mode.

Ld. Presiding Officer is on leave today.

As per direction, re-notify the matter for purpose fixed on
07th April, 2025.

READER TO
SH. DEVENDER KUMAR GARG (DHJS)
JOINT REGISTRAR (JUDICIAL)

FEBRUARY 25, 2025

[Click here to check corrigendum, if any](#)